

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CRIMINAL) Diary No(s). 41443/2023

RAGHU RAMAKRISHNA RAJU

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ORS.

Respondent(s)

(IA No. 107143/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 165495/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 228241/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 220815/2023 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

SLP(Cr1) No. 15309-15310/2023 (II)(IA No. 234282/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Balaji Srinivasan, AOR
Mr. Rohan Dewan, Adv.
Mr. Vishwaditya Sharma, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. S.v. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.

Mr. Mukul Rohtagi, Sr. Adv.
Mr. Nikhil Goel, Sr. Adv.
Mr. Ashutosh Ghade, AOR
Mr. Adithya Koshy Roy, Adv.
Ms. Siddhi Gupta, Adv.
Ms. Naveen Goel, Adv.

Mr. Nimit Bhimjiyani, Adv.

Mr. Amit Agrawal, AOR
Mr. S. Niranjana Reddy, Sr. Adv.
Mr. Amit Agrawal, Adv.
Mr. Abhikaran Deo Agrawal, Adv.

Mr. Vipin Sanghi, Sr. Adv.
Mr. Mayank Jain, Adv.
Mr. Parmatma Singh, AOR
Mr. Madhur Jain, Adv.
Ms. Aakriti Dhawan, Adv.
Mr. Arpit Goel, Adv.

Mr. Krishna Kumar Singh, AOR
Mr. Kushagra Pandey, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Re-list in the week commencing 11.11.2024.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR